

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
AT PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 141 OF 2022**

IN THE MATTER OF:

Manish Jain

... Applicant

-Versus-

Union of India & Ors.

... Respondents

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Dated: 09.02.2023

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ORIGINAL APPLICATION NO. 141 OF 2022

IN THE MATTER OF:

Manish Jain ... Applicant
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 Union of India & Ors. ... Respondents

**COMPLIANCE REPORT ON BEHALF OF THE RESPONDENT
NO.5 (THE UPPER DOAB SUGAR MILLS) AND RESPONDENT
NO. 6 (SIR SHADI LAL ENTERPRISES LTD).**

MOST RESPECTFULLY SHOWETH:

1. That pursuant to the hearing on 16.01.2023, it was orally directed by this Hon'ble Tribunal that Compliance Report be filed in respect of the compliance made by Respondent Nos. 5 and 6 with regard to the observations/ suggestions made in the Joint Committee Report dt. 01.07.2022, UPPCB and the Applicant.
2. The Chart showing compliance by the answering Respondents in respect of Upper Doab Sugar Mills, Shamli is as follows:

S. No.	Particulars	Arrangements	Annexures
1.	Water Pollution	Respondent No. 5 has already installed an Effluent Treatment Plant (ETP) for the treatment of generated industrial waste water. Treated waste water is utilized in Ferti-irrigation and cooling tower. Online monitoring system at treated effluent is installed and working properly as per direction of UPPCB/CPCB.	ETP Flow diagram is annexed as Annexure R-5/A. The Ferti-irrigation management plan developed by the National Sugar Institute, Kanpur, for

			Upper Doab Sugar Mills/ Respondent No. 5 is annexed as Annexure R-5/B . List of farmers who are utilizing the Treated effluent for Ferti-irrigation is annexed as Annexure R-5/C .
2.	Air Pollution	Respondent No. 5 has installed Wet Scrubbers on all boiler chimneys. Further, online monitoring systems of all the boilers has been installed as per directions of UPPCB/CPCB.	Boiler Certificates issued by the Labour Department, U.P., are annexed as Annexure R-5/D (colly) .
3.	Boiler Ash	After wet scrubber, Boiler Ash generated is collected in tractor trollies and the wet ash is transported to the ash yard under cover in tractor trollies.	Photograph is annexed as Annexure R-5/E .
4.	Storage & disposal of fly ash	The Boiler Ash is dumped in the Ash Yard and given away for filling ditches and uneven lands. This Ash is so soft that it cannot be used for making Bricks, etc.	Details of Boiler Ash taken away from the Ash Yard are annexed as Annexure R-5/F (colly) . GPS photographs showing location of the final disposal place(s) of the taken away Boiler Ash are

			annexed as Annexure R-5/G.
5.	Storage of Bagasse	Loose Bagasse generated after sugarcane crushing is primarily used in the Sugar Mill as fuel and left over Bagasse is sent to the Distillery and stored in covered area for use in the Distillery. Part of the loose Bagasse is compressed into cubical bails and stored in the bails storage yard, which are covered by Alkathene/polythene sheets.	
6.	Noise Pollution	Noise Pollution is within the requisite norms.	Noise Pollution Certificate is annexed as Annexure R-5/H.
7.	Sewerage Treatment Plant	Installed - resulting in treatment of domestic sewage water.	Photograph is annexed as Annexure R-5/I.
8.	Plantation	Respondent No. 5 has already developed green area in and outside it's premises. It has also developed dense plantation under Miya-waki project under the guidelines of UPPCB.	Photographs are annexed as Annexure R-5/J (colly).

3. The Chart showing compliance by the answering Respondents in respect of Shamli Distillery & Chemical Works, Shamli is as follows:

S. No.	Particulars	Arrangements	Annexures
1.	Water Pollution	The Distillery of the Respondent No. 6 has achieved Zero Liquid Discharge of generated industrial	Flow chart/ diagram of Condensate

		<p>waste water.</p> <p>The generated Spent Wash from the process is passed through the Multi Effect Evaporator (MEE) to produce Slop (concentrate spent wash), which is utilized in the Slop Fired Boiler (Incineration Boiler) as fuel.</p> <p>Condensate generated from MEE is treated through the CPU Plant. Treated water is utilized in the Distillery process/ cooling tower.</p>	<p>Polishing Unit (CPU) is annexed as Annexure R-5/K.</p>
2.	Air Pollution	<p>The Distillery of the Respondent No. 6 has installed a Slop Fired Boiler/ Incineration Boiler of 36 tons P/Hr capacity having stack height 72 Mtrs.</p> <p>Ash is collected by the Bag Filter System, which is installed with the Boiler as Air Pollution Control System.</p> <p>Online monitoring system is installed at the chimney stack, which is monitored by UPPCB/CPCB.</p>	<p>Photograph of the Slop Fired Boiler/ Incineration Boiler is annexed as Annexure R-5/L.</p> <p>Boiler Certificate is annexed as Annexure R-5/M.</p>
3.	Disposal of Boiler Ash	<p>Generated Boiler ash is finally collected in a covered chamber and is sold out to M/s. Ganpati Enterprises, Shamli, for processing into organic manure.</p>	<p>Copy of Sale Order dt. 29.06.2022 is annexed as Annexure R-5/N.</p>
4.	Storage of Bagasse	<p>Bagasse received from the Respondent No. 5/ Sugar Mill is stored in a covered godown.</p>	

		For day-to-day operation of Distillery Boiler, Bagasse is shifted from covered godown to the covered area of the Boiler.	
5.	Common Boundary Wall around the Respondent No. 5/ Sugar Mill and the Distillery of the Respondent No. 6	Height of existing boundary Brick wall is about 7 ft., within 4 ft. of which, the Respondent No. 6 is installing road side wind breaking GI Sheets wall of 20 ft. height with support of pillars similar height.	Photograph is annexed as Annexure R-5/O.
6.	Noise Pollution	Noise Pollution is within requisite norms.	Noise Pollution certificate is annexed as Annexure R-5/P.
7.	Sewerage Treatment Plant	Installed - resulting in treatment of domestic sewage water.	Photograph is annexed as Annexure R-5/Q.
8.	Plantation	The Distillery of the Respondent No. 6 has already developed green area in and outside it's premises. It has also developed dense plantation under Miya-waki project under the guidelines of UPPCB.	Photographs are annexed as Annexure R-5/R (colly).

4. That this Compliance Report is bonafide and is being filed in the interest of and for the ends of justice.

FILED BY:

 
P. SINHA & PALLAB BHAGAT

Advocates for the respondent Nos. 5 & 6.

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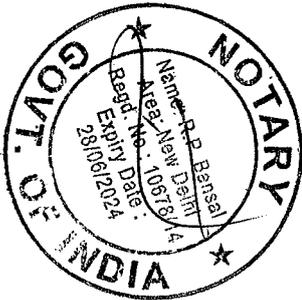
Union of India & Ors.

... Respondents

AFFIDAVIT

I, Vinay Kumar Sharma s/o Sh. A. C. Sharma, aged about 57 years, r/o Upper Doab Sugar Mills, Shamli, District Shamli, U.P., at present in New Delhi, do hereby solemnly affirm and state as under:-

1. That I am working as Manager – Environment, Health and Safety, with the respondent No.6, of which the respondent No. 5 is a Unit. As such, I am aware of the facts and circumstances of the case and compete to depose on behalf of Respondent Nos. 5 & 6.
2. That the statements of facts in the accompanying Compliance Report are true to my knowledge and/or are true to the records of the case. Rest of the statements are in the nature of submissions to this Hon'ble Tribunal on the basis of advice received and believed to be correct.



- 3. That the annexures to the accompanying Compliance Report are true copies of the respective originals.

Vijay Kumar

DEPONENT

VERIFICATION:

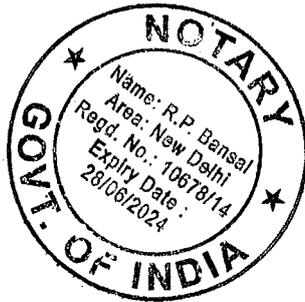
I, the deponent abovenamed, do hereby verify that the contents of the foregoing affidavit are true to my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

Verified at New Delhi on this the 9th day of February, 2023.

R.P. Bansal
Identified by

Vijay Kumar

DEPONENT

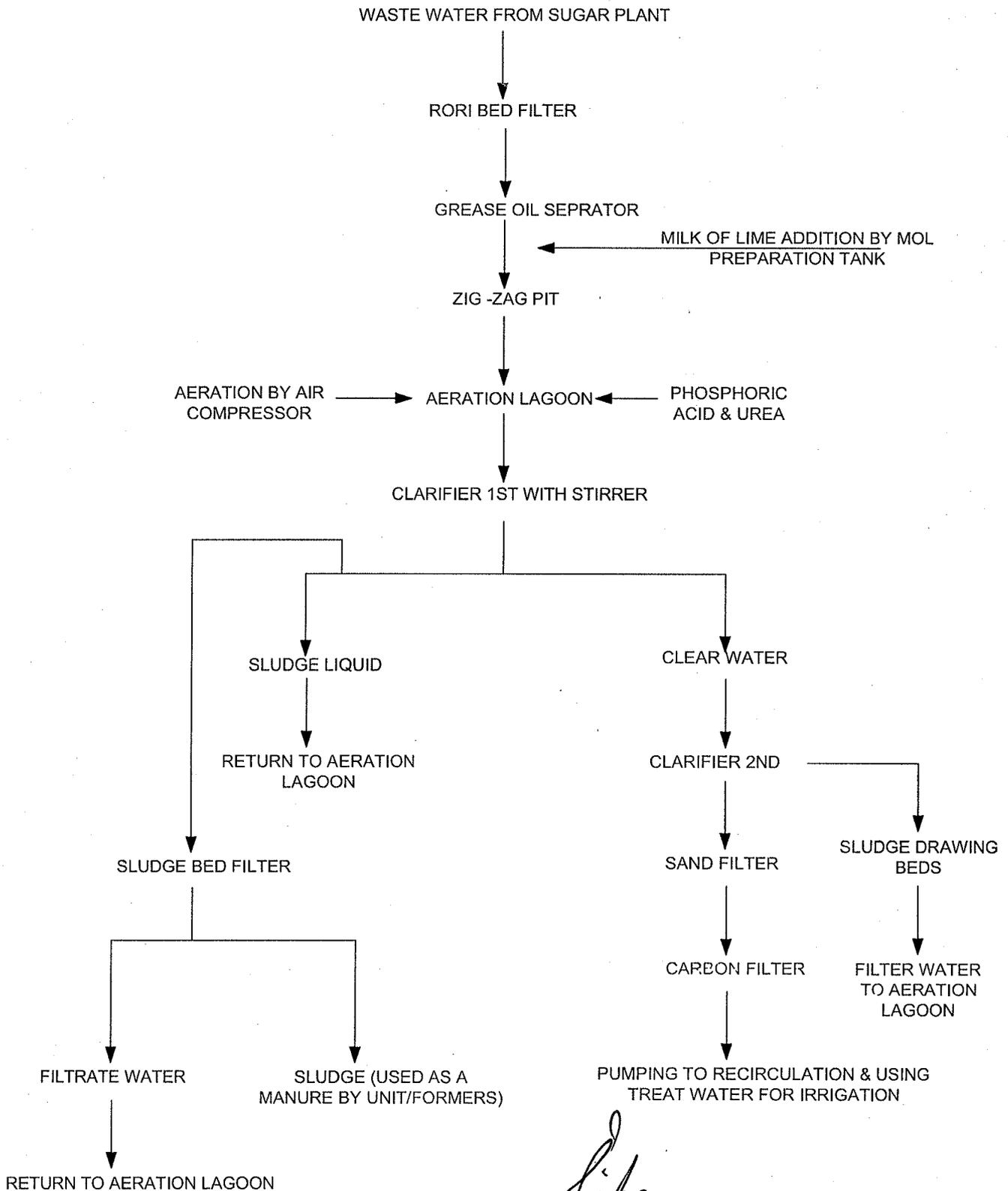


ATTESTED
 Notary Public, Delhi
 (As Presented)
[Signature]
 9 FEB 2023

569 UPPER DOAB SUGAR MILL SHAMLI 8

ETP FLOW CHART

ANNEXURE: R-5/A



Santhosh
True Copy

DETAILS OF ETP	
ETP PLANT CAPACITY	1600 CUBIC MTR/DAY
AIR COMPRESSOR CAPACITY (02 NOS.)	2125 CU.MTR/HR AT .7KG/SQ.CM PRESSURE (EACH)
TYPE OF AERATION	BY PVC PIPE

570

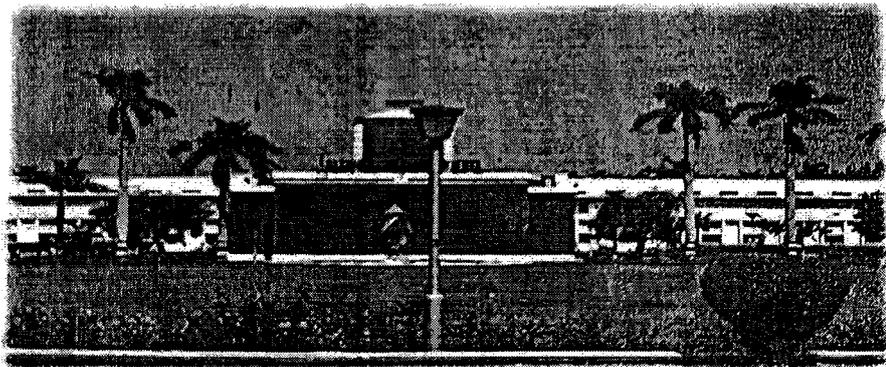
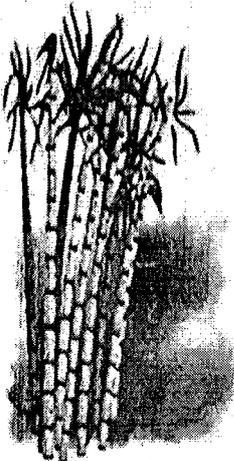
ANNEXURE: R-5/B

**UTILIZATION OF 9
TREATED EFFLUENT
FOR IRRIGATION PURPOSE**

FOR

**M/S UPPER DOAB SUGAR MILLS SHAMLI
(A Unit of Sir Shadi Lal Enterprises Ltd.)
District- Shamli, Uttar Pradesh**

PREPARED BY:



NATIONAL SUGAR INSTITUTE

Government of India

Ministry of Consumer Affairs, Food & Public Distribution

Department of Food & Public Distribution

Kanpur- 208 017 (U.P.) India

Ph. +91-512-2570730, 2570273

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Introduction of factory:

M/s Upper Doab Sugar Mills Shamli (A Unit of Sir Shadi Lal Enterprises Ltd.), Shamli was incorporated in 1933 for producing Double Sulphitation Sugar. It operates as a sugar manufacturing Company which produces sugar as main product and various other byproducts. It has installed capacity of 6250 TCD.

Factory Performance:

S. No.	Particulars	2014-15	2015-16	2016-17
1.	Duration of season (days)	178	162	198
2.	Average sugarcane crushed per day (TCD)	5158	4998	5188
3.	Total sugarcane crushed (Qts)	9182538	8096851	10273029

1. Visit Undertaken:-

The Factory was visited on 17.10.2017 by Dr. Ashok Kumar, Assistant Professor (Agriculture Chemistry). Factory officials, Shri Pankaj Agarwal, GM (Production), Shri Amit Kumar Kaushik, Jt. Mgr. (Production) and Shri Sumer Chand Asstt. Manager (Personal) were present during the visit.

2. Observation & Discussions:-

To assess the adequacy of the ETP Plant, a separate visit was paid by the institute officials. Since the visit was undertaken during the off-season of the factory. It was not possible to physically observe the working of effluent Treatment Plant and verify the processing and other conditions, particularly, with respect to water uses, its conservation and quantity & quality of waste water discharge, the adequacy of the irrigation plan is also based on the data provided by the factory with respect to area available, crop pattern and tie up made with the farmers.

3. **Effluent Generation:** Copies of analysis reports of treated effluent and data communicated to UPPCB server is attached as **Annexure-I**. Regarding existing arrangement of treatment, details of different units of ETP with capacity & dimensions are attached as **Annexure-II**.

4. **Storage lagoon:** Capacity 19000 KL. Attached as **Annexure-III**.

6. **Cropping pattern of the area:** At command area of M/s Upper Doab Sugar Mills Shamli (A Unit of Sir Shadi Lal Enterprises Ltd.), 20761 hectare sugarcane is grown as main cash crop. The cropping pattern is as follows:-

A. Sugarcane -Wheat

B. Paddy-Sugarcane

C. Sugarcane- sugarcane

7. **Quantity of effluent available for land application (KL/day):**

a. Capacity of the Sugar plant -6250 TCD

b. Estimated average Effluent generation per day @200 liters/ton of cane crushed
-1250KL/day

c. Net effluent generation left for irrigation after treatment - 1250KL/day

d. Total treated effluent generated for average crushing for 200 days
(days considered on the basis of past track record)

$$=200 \times 1250 = 2,50,000 \text{ KL/Crushing Season}$$

8. **Characteristics of treated effluent:**

S. No.	Particular	Range
1.	pH	6.00 - 7.50
2.	BOD	13.0- 20.0 ppm
3.	COD	70 -212 ppm
4.	TSS	26- 76 ppm

The above values are as per data transmitted by M/s Upper Doab Sugar Mills Shamli (A Unit of Sir Shadi Lal Enterprises Ltd.) to CPCB/PCB server through real time monitoring system during crushing season 2016-17. The copies are enclosed as Annexure-I.

9. **Command area:**

S. No.	Soil texture	Effluent loading rate(KL/hectare/day)
1	Sandy loam	170-225(average 197m ³ /hectare/day or say 200m ³ /hectare day)

On the basis of soil report, the soil of the command area of factory is sandy loam.

10. **Command area identified:**

S. No.	Total available area (hectare)	Area available at 70 % land efficiency	Distance from unit (Km)	Mode of Effluent Transport
1.	Factory Farm- 13	9.1	Within-Factory premises	MS Pipe Lines
	Yard- 06	4.2		
2.	120 (Farmer land)	84.0	Within 1 km.	PVC Pipe Lines
	Total = 139 (hect.)	97.3		

Details of farmer fields to be used for irrigation purpose with farmer's name, area, distance and crops cultivated attached as Annexure-IV.

11. **Details of crop area:**

S. No.	Location/ Village	Total available area (hectare)	Crop area under effluent application (hectare)		
			Kharif	Rabi	Annual (sugar cane)
1.	Factory Farm	13.0	-	13.0	13.0
	Yard	6.0	-	6.0	
2.	Farmer land	120	-	20.00	100.00
	Total	139.0	-		113

12. Yearly total treated water balance with respect to land available for irrigation for different crops keeping in view of the loading rates for different soil textures:

S. No.	Land Particular	Area (Hect.)	Area available at 70 % land efficiency (Hect.)	Water Loading	Irrigation interval (days)	Average Crushing days	Water Requirement KL/annum
1	Factory Farm,	13.0	9.1	200	15	200	24,266.6
	Yard	6.0	4.2	200	05		33,600.00
2	Farmer land (Sugarcane)	100	70.0	200	15	200	1,86,666.6
3	Wheat	20	14.0	200	25	200	22,400.0
		139	97.3		Total		2,66,933.2

Since the total generation of the effluent is expected to be 2,50,000 KL/annum, the requirement on detailed above being more, it would be possible to utilize the total effluent quantities.

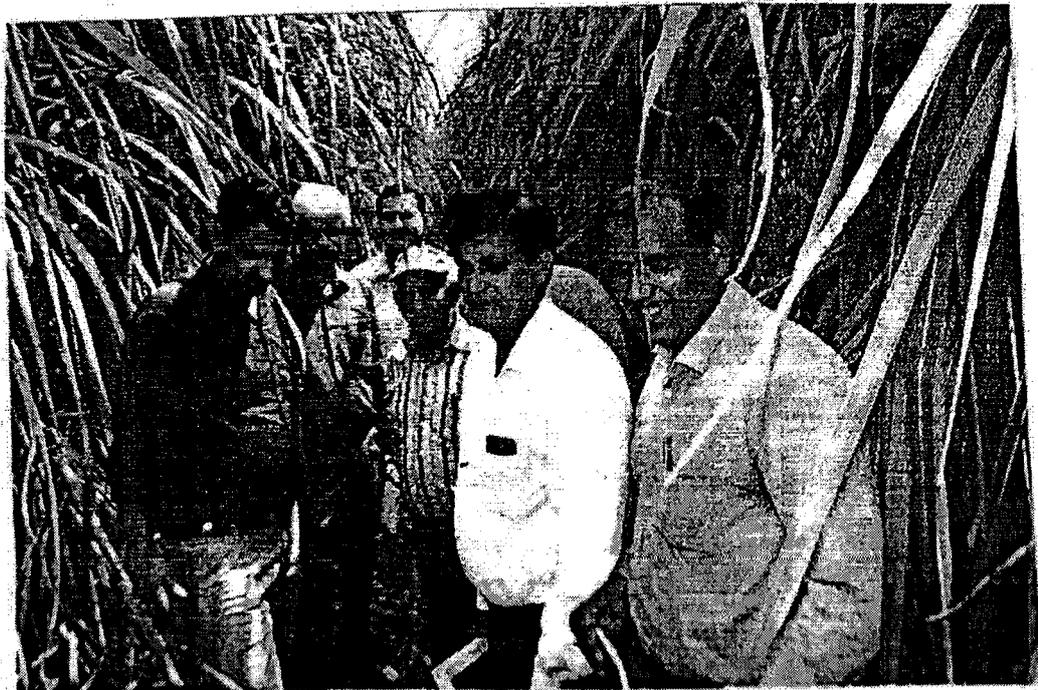
13. Effluent application scheme:

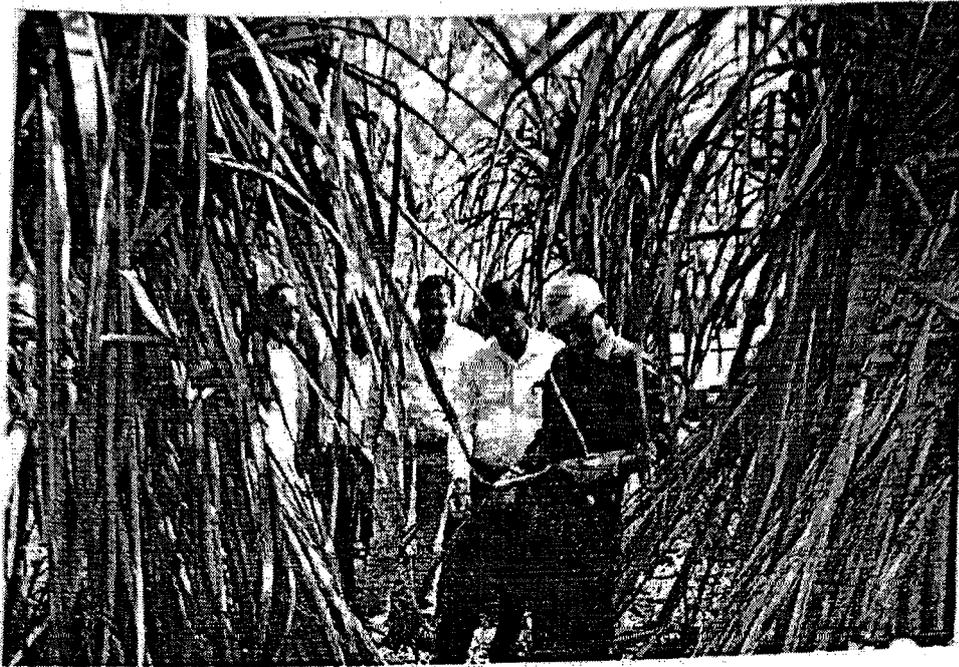
- A. Storage and transportation:** M/s Upper Doab Sugar Mills Shamli (A Unit of Sir Shadi Lal Enterprises Ltd.), has Lagoon with a capacity of 19000 cubic meters from here it is to be transported to the targeted area through PVC or MS pipe lines.
- B. Irrigation schedule & plan of the command area:** The treated effluent is available from October-November to May depending upon the duration of crushing season which is generally below 200 days (attached as Annexure-V). In Shamli Area, intensive agriculturē is practiced by farmers wherein wheat is immediately sown after Raton cane harvesting and land is not left vacant. This intensive agriculture requires continuous use of water. The effluent provided to

the farmers is a great help to them as it is available on weekly rotation schedule of the farmers.

According to the weather condition of area, the farmers provide irrigation to cane field at 12-15 days intervals. Similarly, wheat is also provided irrigation within 3 week interval. Sugarcane is a crop which requires water in abundant through its life span. After sugarcane, wheat is the major crop of area and it is efficient in taking up moisture of soil. For raising wheat crop successfully, water is required in abundant quantity particularly for germination, crown root initiation, tillering, flowering and grain formation stage.

- C. Agreement with farmers:** The details are attached as (Annexure VI.)
- D. Demonstration farm and trials:** The Cane department of the factory undertakes demonstration of farm trials regularly to the farmers of the area (Photo Attached). The demonstration is not restricted to cultivation of the new sugarcane varieties but also about the best agricultural practices including irrigation techniques to be practiced during the course of sugarcane cultivation. In each of the demonstration, large no. of the farmers of the command area, participate who are imparted the knowledge about such techniques by the staff of the factory.



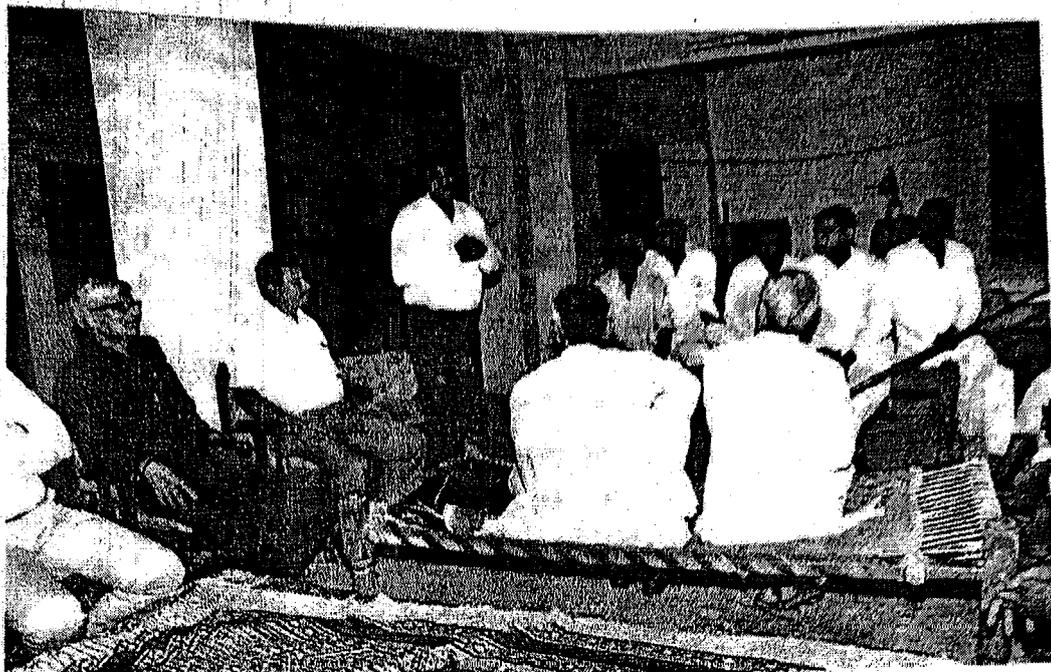


E. Kishan Gosthi and monitoring schedule:

Gosthis are regularly organized on various aspects of crop production by Factory's cane department. Conservation of natural resources and proper use of treated effluent in irrigation is a regular point of village meeting and farmer Gosthis.

S. No.	Activity	Schedule
1	Kishan Gosthis	Bimonthly
2	Field monitoring	Monthly





14. Basic requirement and monitoring schedule: To monitor the factory farm, factory has a team under the leadership of Shri Naresh Kumar AGM (Cane) which coordinates with Shri K.P.S. Saroha DGM (Cane) for implementing irrigation plan and monitoring it continuously. The factory also circulates contact nos. of responsible officers to contracted farmers to inform the need of irrigation round the clock.

15. Technical backup and man power deployed: M/s UDSM - Shamli has a backup of technical team for repairing of effluent supply line & daily maintenance requirement. In addition, cane professionals deputed by M/S UDSM- Shamli factory are guiding and will continue to guide farmers about the use of treated water proficiently. Sri K.P.S. Saroha and Deepak Rana and three contractual persons look after the maintenance part.

16. Physico-chemical properties of soil:

M/s Upper Doab Sugar Mills Shamli (A Unit of Sir Shadi Lal Enterprises Ltd.) reported following details with respect to analysis of the soil of the envisaged area where treated effluent is proposed to be used for irrigation purposes. Analysis

report of soil is attached as Annexure-VII. The analytical details are as given below:

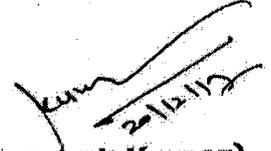
S. No.	Particular	Result
1.	pH	8.52
2.	EC	124 MS/cm
3.	Bulk density	1.41
4.	Particle density	2.86
5.	Porosity	50.69
6.	Sand	62.40
7.	Silt	25.50
8.	Clay	12.10
9.	Ca	1.05 %
10.	Mg	0.90 %
11.	Na	0.0312 mg/g
12.	K	0.112 mg/g
13.	P ₂ O ₅	1.84 mg/Kg
14.	CaCO ₃	1.95 %
15.	Cl	0.020 %
16.	SO ₄	0.008 %

CONCLUSION:

1. The irrigation management plan Proposed by M/s Upper Doab Sugar Mills Shamli (A Unit of Sir Shadi Lal Enterprises Ltd.) may be considered to be in order to use treated effluent for irrigation for the autumn and spring planted sugarcane and also for wheat. The proposed system shall be able to cope up with the requirement of utilization of the generated effluent for irrigation purposes.
2. Since the Factory visit was undertaken during of season when treated effluent was not available, as such, the actual assessment shall be possible during crushing only when the sugar plant will be an operation.

18

3. However, the factory should strengthen its system for supervising and maintaining the irrigation plan while using the treated effluent. They should clearly prepare a responsibility chart for implementation.



(Dr. Ashok Kumar)
Assistant Professor (Agril. Chemistry)

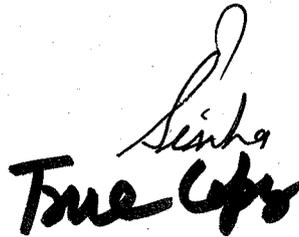
NATIONAL SUGAR INSTITUTE

Government of India

Ministry of Consumer Affairs, Food & Public Distribution

Department of Food & Public Distribution

Kanpur- 208 017 (U.P.) India



S. Sinha
True Copy

Name of Factory: Upper Doab Sugar Mills, Shamli

List of Farmers for providing treated effluent water for irrigation purpose.

Sl. No.	Name of Farmer	Father/ Husband's Name	Village	Area of Land (Hectare)
1	Ramesh Prasad	Simaro	Kheri Karmu	0.56
2	Bhopal Singh	Kaluram	Kheri Karmu	0.88
3	Kailash Chand	Veer Singh	Kheri Karmu	0.80
4	Samauddin	Subeddin	Lilon	0.90
5	Suraj Veer	Tejpal Singh	Lilon	0.28
6	Pankaj Kumar	Jaya prakash	Lilon	0.40
7	Shobharam	Kalu	Lilon	0.80
8	malkhan	Dileep	Lilon	0.42
9	Sheetal pal	Jay Singh	Lilon	0.21
10	Ram Pal	Ujala	Lilon	0.21
11	Narendra Singh	Tara Chand	Lilon	1.50
12	Rajkumar	Braham Singh	Lilon	1.25
13	Sohan Pal	Bhoop Singh	Simbhalka	0.32
14	harendra	Har Pal	Simbhalka	1.07
15	Vijendra Kumar	Chhote Ram	Lilon	5.58
16	Ramkumar	Muktiara	Lilon	3.55
17	Vinod Kumar	Chhote Ram	Lilon	2.74
18	Jeeran	Sukhbir	Kheri Karmu	5.08
19	Radheshyam	Chhote Ram	Lilon	4.06
20	Yogendra	Chhote Ram	Lilon	2.54
21	Om Veer	Muktiara	Lilon	2.79
22	Abbas	Ikramuddin	Lilon	3.82
23	Hafiz Ali	Zille	Lilon	4.73
24	Sadiq Ali	Fauji Khan	Lilon	4.36
25	Afsaran	Azaz Ali	Lilon	3.05
26	Mahmood	Lal Khan	Lilon	2.09
27	Ehsaan	Akhtar	Lilon	2.55
28	Deen Mohammad	Dyara	Lilon	4.64
29	Kilabuddin	Umar Deen	Lilon	3.27
30				
	TOTAL			64.45

Name of Factory: Upper Doab Sugar Mills, Shamli

List of Farmers for providing treated effluent water for Irrigation purpose.

Sl. No.	Name of Farmer	Father/ Husband's Name	Village	Area of Land (Hectare)
1	Mahabeer Singh	Alam Chand	Lilon	1.70
2	Ved Pal Singh	Kaluram	Lilon	0.42
3	Parvinder	Rajbeer	Lilon	0.49
4	Jasveer	Atal Singh	Lilon	0.63
5	Ravinder	Dharm pal	Lilon	0.70
6	Charan Singh	Raghuvir	Lilon	0.47
7	Jay Prakash	Raghuvir	Lilon	0.47
8	Rishipal	Raghuvir	Lilon	0.47
9	Sompal	Raghuvir	Lilon	0.52
10	Chandra Prakash	Subharam	Lilon	0.63
11	Chandrapal	Harphool	Lilon	0.27
12	Sukram pal	Bal Jor	Khedi Karmu	0.84
13	Madan pal	Shyama	Khedi Karmu	0.70
14	Satbir	Mahaveer	Khedi Karmu	0.35
15	Ravinder	Mahaveer	Khedi Karmu	0.52
16	Diwakar	Bishambar	Khedi Karmu	0.52
17	Sudhakar	Bishambar	Khedi Karmu	0.52
18	Pradeep Kumar	Bishambar	Khedi Karmu	1.50
19	Pradeep Kumar	Sat Pal	Khedi Karmu	
20				
21				
22				
23				
24				
25				
26				
27				
28				
29				
30				
	TOTAL			12.19

Sir,
True Copy

ANNEXURE: R-SD (C)

21



Labour Department, Uttar Pradesh

Boiler Certificate

From:
Asstt/Dy. DIRECTOR OF BOILER,
U.P

To,
UPPER DOAB SUGAR MILLS SHAMLI
Boiler / Economiser Registry No. UP-2924

Boiler Permanent No-UP-2924
M/s. UPPER DOAB SUGAR MILLS SHAMLI
UPPER DOAB SUGAR MILLS, SHAMLI
(U.P.),SHAMLI,247776

You are allowed to work the above Boiler / Economiser Registry No. UP-2924 from to 11/10/2023 all the maximum working Pressure 13.8 kg / cm² Pending the receipt of Certificate from the office.

Inspection Date:

Remarks:

Place Kanpur

Asstt/Dy. DIRECTOR OF BOILER
U.P.

* This is a computer generated copy.



Labour Department, Uttar Pradesh

Boiler Certificate

From:
Asstt/Dy. DIRECTOR OF BOILER,
U.P

To,
UPPER DOAB SUGAR MILLS SHAMLI
Boiler / Economiser Registry No. **UP3468**

Boiler Permanent No-**UP3468**
M/s. **UPPER DOAB SUGAR MILLS SHAMLI**
UPPER DOAB SUGAR MILLS, SHAMLI
(U.P.),SHAMLI,247776

You are allowed to work the above Boiler / Economiser Registry No. **UP3468** from to **11/10/2023** all the maximum working Pressure **21 kg / cm²** Pending the receipt of Certificate from the office.

Inspection Date:

Remarks:

Place **Kanpur**

Asstt/Dy. DIRECTOR OF BOILER
U.P.

* This is a computer generated copy.



Labour Department, Uttar Pradesh

Boiler Certificate

From:
Asstt/Dy. DIRECTOR OF BOILER,
U.P

To,
UPPER DOAB SUGAR MILLS SHAMLI
Boiler / Economiser Registry No. **UP-2924**

Boiler Permanent No-**UP-2924**
M/s. **UPPER DOAB SUGAR MILLS SHAMLI**
UPPER DOAB SUGAR MILLS, SHAMLI
(U.P.),SHAMLI,247776

You are allowed to work the above Boiler / Economiser Registry No. **UP-2924** from to **11/10/2023** all the maximum working Pressure **13.8 kg / cm²** Pending the receipt of Certificate from the office.

Inspection Date:

Remarks:

Place **Kanpur**

Asstt/Dy. DIRECTOR OF BOILER
U.P.

* This is a computer generated copy.

24



Labour Department, Uttar Pradesh

Boiler Certificate

From:
Asstt/Dy. DIRECTOR OF BOILER,
U.P

To,
UPPER DOAB SUGAR MILLS SHAMLI
Boiler / Economiser Registry No. UP6105

Boiler Permanent No-UP6105
M/s. UPPER DOAB SUGAR MILLS SHAMLI
UPPER DOAB SUGAR MILLS, SHAMLI
(U.P.),SHAMLI,247776

You are allowed to work the above Boiler / Economiser Registry No. UP6105 from to 11/10/2023 all the maximum working Pressure 21 kg / cm² Pending the receipt of Certificate from the office.

Inspection Date:

Remarks:

Place Kanpur

Asstt/Dy. DIRECTOR OF BOILER
U.P.

* This is a computer generated copy.



Labour Department, Uttar Pradesh

Boiler Certificate

From:
Asstt/Dy. DIRECTOR OF BOILER,
U.P

To,
UPPER DOAB SUGAR MILLS SHAMLI
Boiler / Economiser Registry No. **UP6104**

Boiler Permanent No-**UP6104**
M/s. **UPPER DOAB SUGAR MILLS SHAMLI**
UPPER DOAB SUGAR MILLS, SHAMLI
(U.P.),SHAMLI,247776

You are allowed to work the above Boiler / Economiser Registry No. **UP6104** from to **11/10/2023** all the maximum working Pressure **21 kg / cm²** Pending the receipt of Certificate from the office.

Inspection Date:

Remarks:

Place Kanpur

Asstt/Dy. DIRECTOR OF BOILER
U.P.

* This is a computer generated copy.

Sinha
True Copy

587

ANNEXURE R-5/E

26



ANNEXURE: R-5/F (Copy)

27

दिनांक 24-12-2022

PS/Rakhi Disposal

श्री संदीप चौहान
ग्राम-पावटी कलां
जिला शामली
मो०नं० -9760602672

आपके द्वारा कारखाने के राखी डम्पिंग यार्ड से राखी उठाने के लिये दिये गये प्रार्थना पत्र दिनांक 24-12-2022 के संदर्भ में आपको राखी उठाने की अनुमति निम्नलिखित शर्तों के आधार पर प्रदान की जाती है :-

- 1 यह कि कारखाने के राखी डम्पिंग यार्ड से सूखी राखी आप अपने स्वयं के खर्च व अपने वाहन से उठायेगें जिसके सम्बन्ध में कारखाने द्वारा आपको कोई भुगतान नहीं किया जायेगा ।
- 2 यह कि कारखाने के राखी डम्पिंग यार्ड से रात्रि के समय ही ट्रोलियों को भरेगें और रात्रि में ही गंतव्य स्थान पर ले जायेगें ।
- 3 यह कि कारखाने के राखी डम्पिंग यार्ड से ट्रोलियों में राखी भरने के लिये आपको मजदूरों अथवा भरने का अन्य साधन की व्यवस्था स्वयं ही करनी होगी जिसके भुगतान की जिम्मेदारी आपकी ही होगी ।
- 4 यह कि कारखाने के राखी डम्पिंग यार्ड से राखी उठाकर ले जाने के दौरान किसी भी सार्वजनिक स्थान पर एकत्रित नहीं करेगें ।
- 5 यह कि कारखाने के राखी डम्पिंग यार्ड से राखी को उठाते समय ट्रेक्टर ट्रौली या अन्य वाहन को भरकर ले जायेगें जिससे राखी किसी भी प्रकार से न उड़े और न ही रास्ते में बिखरे ।
- 6 यह कि कारखाने के राखी डम्पिंग यार्ड से राखी को उठाते समय उस पर पानी का छिड़काव करेगें जिससे किसी प्रकार का कोई प्रदूषण न हो ।
- 7 डम्पिंग सिल का विवरण कारखाने को उपलब्ध करवाना होगा जिसका मौका मायना कारखाने के प्रबन्धन द्वारा नियुक्त अधिकारी को दिखाना होगा ।

अगर उपरोक्त शर्तें आपको स्वीकार हैं तो इस पत्र की दूसरी प्रति पर अपने हस्ताक्षर अंकित करें और दिनांक 24-12-2022 से राखी उठाना आरम्भ कर दें ।


प्रबन्धक(मा०स०)

प्रतिलिपि: वरिष्ठ प्रबन्धक(सुरक्षा)

589

UPPER DOAB SUGAR MILL , SHAMLI

28

CONTRACTOR NAME : Mr. SANDEEP CHAUHAN,
VILLAGE -PAWATI KALAN, SHAMLI

S.NO.	DATE	NO. OF TROLLIES
1	17.06.2022	44
2	18.06.2022	40
3	19.06.2022	47
4	20.06.2022	56
8	21.06.2022	52
9	22.06.2022	62
10	23.06.2022	63
11	24.06.2022	56
12	25.06.2022	63
13	26.06.2022	30
14	27.06.2022	48
15	28.06.2022	55
16	29.06.2022	41
17	03.07.2022	38
18	04.07.2022	48
19	05.07.02022	42
20	06.07.2022	42
21	07.07.2022	12
22	08.07.2022	52
23	09.07.2022	35
24	12.07.2022	13
25	02.08.2022	2
26	11.08.2022	31
27	13.08.2022	30
28	14.08.2022	39
29	15.08.2022	35
30	18.08.2022	53
31	22.08.2022	40
32	24.08.2022	33
33	25.08.2022	43
34	26.08.2022	43
35	27.08.2022	40
36	28.08.2022	30
37	29.08.2022	42
TOTAL		1300

Details of Dry Ash Trollies, Lifted by the Contractors Free Of Cost

29

Contractor Name: Johny (Kheri Karmu)

S.No.	Date	No. of trollies
1	04.08.2022	5
2	06.08.2022	8

RAJKUMAR FARMER VILLAGE LILON

S.No.	Date	No. of trollies
1	17.12.2022	1
2	18.12.2022	1
3	19.12.2022	1
4	21.12.2022	1

Sandeep chauhan, Village Pawatikaln, Sharnli

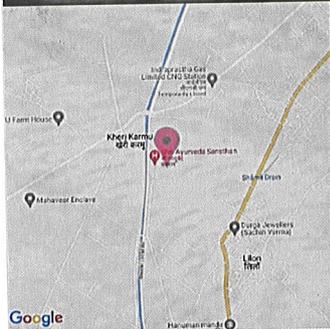
S.No.	Date	No. of trollies
1	25.12.2022	12
2	26.12.2022	6
3	27.12.2022	60
4	28.12.2022	61
5	29.12.2022	41
6	02.01.2023	50
7	03.01.2023	55
8	04.01.2023	22
9	05.01.2023	40
10	07.01.2023	17
11	26.01.2023	54
12	27.01.2023	48
13	28.01.2023	48
14	30.01.2023	35
15	31.01.2023	48
16	01.02.2023	45
17	02.02.2023	40
18		

699 Trollies

Sinh
True Colls

ANNEXURE R-5/G

30



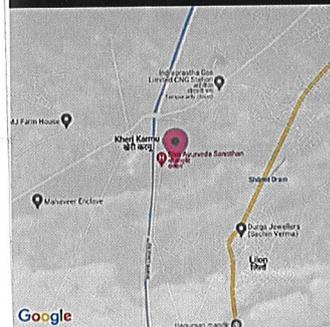
C7JP+J7V, Shamli Local Rd, Kheri Karmu, Uttar Pradesh 247776, India

Kheri Karmu
Uttar Pradesh
India



11°C
52°F

2023-01-05(Thu) 05:48(pm)



C7JP+J7V, Shamli Local Rd, Kheri Karmu, Uttar Pradesh 247776, India

Kheri Karmu
Uttar Pradesh
India



11°C
52°F

2023-01-05(Thu) 05:49(pm)

Newcon Consultants & Laboratories**31**

(GOVERNMENT APPROVED TESTING LABORATORIES)
 An ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Laboratory

AMBIENT NOISE MONITORING REPORT

TEST REPORT NO. NCL/ED-016/26/11/22	DATE OF REPORT : 01/12/2022
Name And Address of Customer	UPPER DOAB SUGAR MILLS. SHAMLI, UTTAR PRADESH INDIA.

SAMPLING DETAIL

Analysis Start Date : 25/11/2022 Analysis End Date : 25/11/2022
 Date of Monitoring : 25/11/2022 Monitoring Done : NCL
 Equipment Used : SL-4010 By
 Monitoring Duration : 10 MINUTE
 Place of Monitoring : NEAR SHEERA TANK
 Time of Monitoring : 01:30
 Category of Area : INDUSTRIAL AREA
 Sampling Protocol : CPCB method – PCLS/06/2000-01

OBSERVATIONS

Observation No.	1	2	3	4	5	6	7	8	9	10
Reading dB(A)	71.4	68.2	66.3	69.2	67.4	70.8	72.3	70.2	68.4	66.9

TEST RESULTS

S.No.	Description Noise Level dB(A)	Result	Ambient Noise Standards/ Specification (CPCB/Factories Act) Leq dB(A)
1	Average	69.1	---
2	Maximum	72.3	---
3	Minimum	66.3	---
4	Leq dB(A)	69.3	75 Max.

****End of Report****

FOR NEWCON CONSULTANTS & LABORATORIES

Maik
 CHECKED BY
 FORMAT No. NCL/QSP-28/TC-AAQ/FMT-02

Fiddants
 PREPARED BY



Rev. No. 01 Date:- 18.07.2011



Newcon Consultants & Laboratories

32



(GOVERNMENT APPROVED TESTING LABORATORIES)
As ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Laboratory

AMBIENT NOISE MONITORING REPORT

TEST REPORT NO. NCL/ED-015/26/11/22	DATE OF REPORT : 01/12/2022
Name And Address of Customer	UPPER DOAB SUGAR MILLS. SHAMLI, UTTAR PRADESH INDIA.

SAMPLING DETAIL

Analysis Start Date : 25/11/2022
Date of Monitoring : 25/11/2022
Equipment Used : SL-4010
Monitoring Duration : 10 MINUTE
Place of Monitoring : NEAR BUDHANA GATE ROAD SIDE
ONE EACH
Time of Monitoring : 01:00
Category of Area : INDUSTRIAL AREA
Sampling Protocol : CPCB method – PCLS/06/2000-01

Analysis End Date : 25/11/2022
Monitoring Done : NCL
By

OBSERVATIONS

Observation No.	1	2	3	4	5	6	7	8	9	10
Reading dB(A)	70.2	72.1	71.6	73.3	72.2	71.6	70.4	71.9	72.5	72.6

TEST RESULTS

S.No.	Description Noise Level dB(A)	Result	Ambient Noise Standards/ Specification (CPCB/Factories Act) Leq dB(A)
1	Average	71.8	---
2	Maximum	73.3	---
3	Minimum	70.2	---
4	Leq dB(A)	72.0	75 Max.

****End of Report****

FOR NEWCON CONSULTANTS & LABORATORIES

Mishra
CHECKED BY
FORMAT No. NCL/QSP-28/TC-AAQ/FMT-02

Siddhant
PREPARED BY



Rev. No. 01 Date:- 18.07.2011

Laboratory : A-1/156, Sector-17, (Swadeshi Compound) Kavi Nagar Industrial Area, GHAZIABAD - 201 002 (U.P.)
Mobile : 9810430345, 9205501788 | Website : www.newconlab.in
E-mail : newconlab@gmail.com, newconlabfinance@gmail.com



Newcon Consultants & Laboratories 33

(GOVERNMENT APPROVED TESTING LABORATORIES)
An ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Laboratory

AMBIENT NOISE MONITORING REPORT

TEST REPORT NO. NCL/ED-017/26/11/22	DATE OF REPORT : 01/12/2022
Name And Address of Customer	UPPER DOAB SUGAR MILLS. SHAMLI, UTTAR PRADESH INDIA.

SAMPLING DETAIL

Analysis Start Date	: 25/11/2022	Analysis End Date	: 25/11/2022
Date of Monitoring	: 25/11/2022	Monitoring Done	: NCL
Equipment Used	: SL-4010	By	
Monitoring Duration	: 10 MINUTE		
Place of Monitoring	: NEAR ETP AREA		
Time of Monitoring	: 01:30		
Category of Area	: INDUSTRIAL AREA		
Sampling Protocol	: CPCB method – PCLS/06/2000-01		

OBSERVATIONS

Observation No.	1	2	3	4	5	6	7	8	9	10
Reading dB(A)	73.4	74.2	70.3	69.8	72.3	74.1	72.9	72.6	70.8	71.6

TEST RESULTS

S.No.	Description Noise Level dB(A)	Result	Ambient Noise Standards/ Specification (CPCB/Factories Act) Leq dB(A)
1	Average	72.2	---
2	Maximum	74.2	---
3	Minimum	69.8	---
4	Leq dB(A)	72.4	75 Max.

****End of Report****

FOR NEWCON CONSULTANTS & LABORATORIES

Manoj
CHECKED BY

FORMAT No. NCL/QSP-2B/TC-AAQ/FMT-02

Adhikari
PREPARED BY



Rev. No. 01 Date:- 18.07.2011



Laboratory : A-1/156, Sector-17, (Swadeshi Compound) Kavi Nagar Industrial Area, GHAZIABAD - 201 002 (U.P.)
Mobile : 9810430345, 9205501788 | Website : www.newconlab.in
E-mail : newconlab@gmail.com, newconlabfinance@gmail.com

Newcon Consultants & Laboratories

34



(GOVERNMENT APPROVED TESTING LABORATORIES)
 An ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Laboratory

AMBIENT NOISE MONITORING REPORT

TEST REPORT NO. NCL/ED-014/26/11/22	DATE OF REPORT : 01/12/2022
Name And Address of Customer	UPPER DOAB SUGAR MILLS, SHAMLI, UTTAR PRADESH INDIA.

SAMPLING DETAIL

Analysis Start Date : 25/11/2022 Analysis End Date : 25/11/2022
 Date of Monitoring : 25/11/2022 Monitoring Done : NCL
 Equipment Used : SL-4010 By
 Monitoring Duration : 10 MINUTE
 Place of Monitoring : NEAR BOILER AREA
 Time of Monitoring : 12:30
 Category of Area : INDUSTRIAL AREA
 Sampling Protocol : CPCB method – PCLS/06/2000-01

OBSERVATIONS

Observation No.	1	2	3	4	5	6	7	8	9	10
Reading dB(A)	70.6	71.1	72.2	70.8	73.6	72.3	72.7	73.2	72.5	71.1

TEST RESULTS

S.No.	Description Noise Level dB(A)	Result	Ambient Noise Standards/ Specification (CPCB/Factories Act) Leq dB(A)
1	Average	72.0	---
2	Maximum	73.6	---
3	Minimum	70.6	---
4	Leq dB(A)	72.2	75 Max.

****End of Report****

FOR NEWCON CONSULTANTS & LABORATORIES

CHECKED BY
 FORMAT No. NCL/QSP-28/TC-AAQ/FMT-02

PREPARED BY

Rev. No. 01 Date: 18.07.2011

AUTHORIZED SIGNATORY

Laboratory : A-1/158, Sector-17, (Swadeshi Compound) Kavi Nagar Industrial Area, GHAZIABAD - 201 002 (U.P.)
 Mobile : 9810430345, 9205501788 | Website : www.newconlab.in
 E-mail : newconlab@gmail.com, newconlabfinance@gmail.com

596

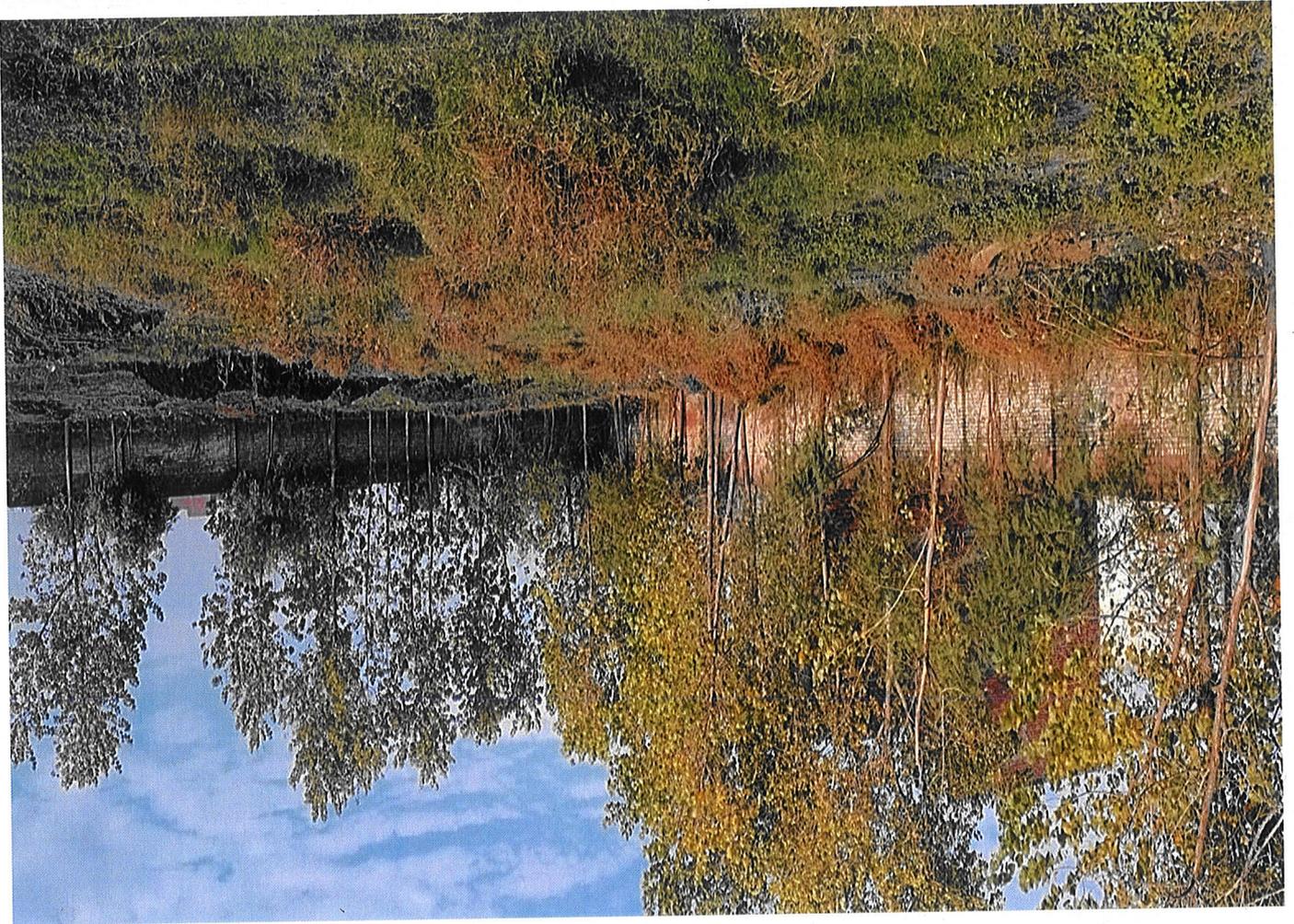
ANNEXURE: R-S/I
35



597

ANNEXURE R-5/J(Colly)

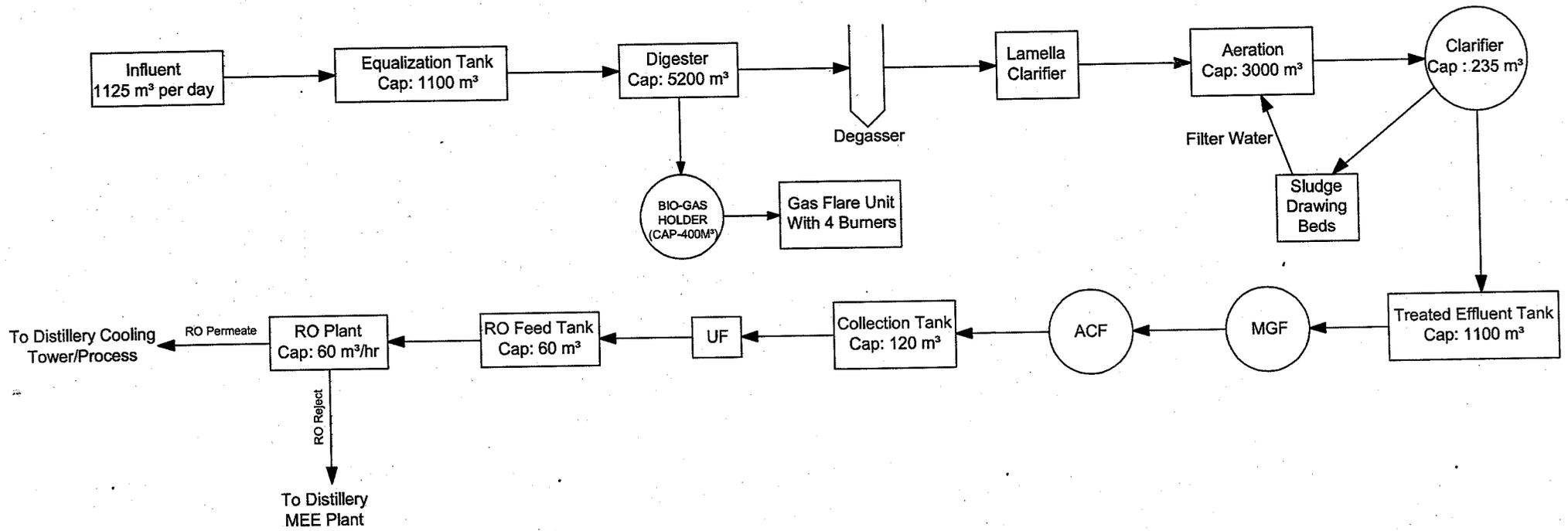
36







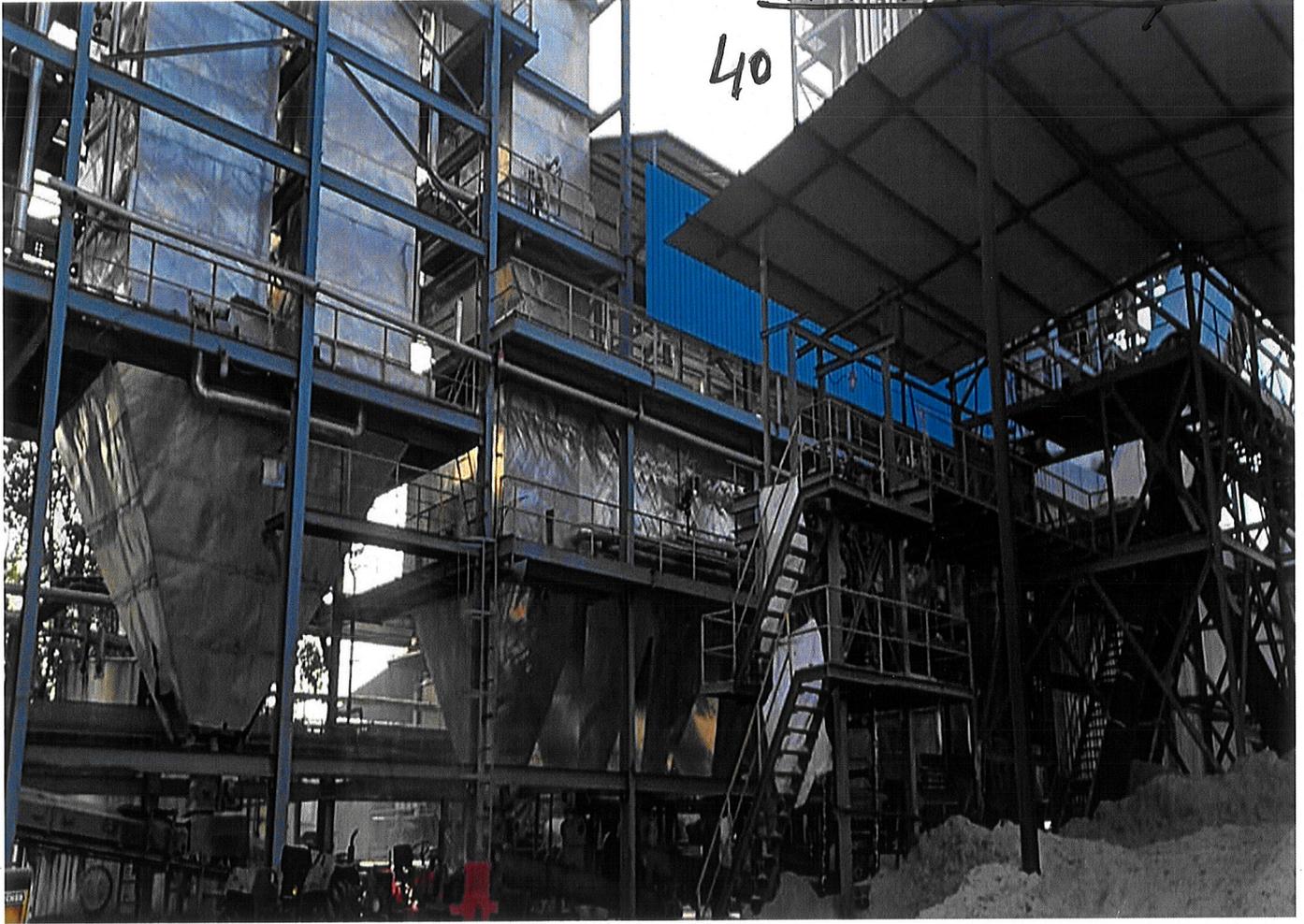
CPU FLOW CHART



Sinto
True Copy

601 ANNEXURE R-5/L

40





ANNEXURE R-S/M

41

Uttar Pradesh Boiler Inspection Department
Certificate for Use of Boiler
(Regulation 389)

From:
Deputy Director of Boilers,
U.P. Kanpur

To,
The Boiler Owner
Registry No.: ... *UP/8348*
M/s *Shamli Distillery*
& Chemical Works
Shamli

Date : ... *01.10.22*

You are allowed to work the above noted Boiler under the provisions of section 8 of THE BOILER ACT (V of 1923), at the maximum working pressure of ... *58* ... * Kg/cm² from ... *01.10.22* ... to ... *30-09-23*

* *WP limited to 45 kg/cm² at sit O/L header*

Remarks/Conditions:

1. Boiler to be worked by qualified Boiler Attendants/Boiler Operation Engineer only.

Dy Director of Boilers, U.P.
Kanpur
(See Reverse for Conditions)

Instructions to contain spread of COVID-19

1. Use of mask, gloves, helmet, shoes, goggles etc. is mandatory for boiler operation and maintenance staff.
2. Adequate arrangements shall be provided for temperature screening at Boiler premises.
3. Adequate facility for sanitizers/soap shall be made available at Boiler premises.
4. Social distancing to be ensured at boiler premises.
5. Use of AarogyaSetu App is mandatory for all staff working at Boiler premises.
6. Boiler premises shall be sanitized time to time.
7. There should be strict ban on chewing of gutka, tobacco etc. at Boiler premises, also spitting is strictly prohibited and punishable with fine as per government order.
8. Medical Insurance for all staff working at Boiler premises is mandatory.
9. All other instructions/advisories issued from time to time by Central/State Government to contain spread of COVID-19 shall be strictly followed.
10. Intensive communication and training on good hygiene practices shall be taken up.

Singh
Tr. O. C. B.

**SHAMLI DISTILLERY & CHEMICAL WORKS**

(A Unit of Sir Shadi Lal Enterprises Limited)

SHAMLI-247776, Distt. Shamli (U.P.); TEL: (01398) 250100, 252097
E-mail : sdew-shamli@sirshadilal.com C.I.No. : L51909UP1933PLC146675

REF.NO.SD/13/2022.

DATED:-29/06/2022

TO,
M/S GANPATI ENTERPRISES,
VISHWKARMA NAGAR, BHUDANA ROAD,
SHAMLI-247776 (U.P.)
GSTIN. 09ABGPT7392H1ZZ.
PAN NO. ABGPT7392H.
Mobile No.9458292004.

42

SALE ORDER

Dear Sir,

With reference your offer of dated 21.06.2022 and discussion on dated 27.06.2022. We are please to sell the Slop Ash of Incineration Boiler (Slop Fired Boiler Ash) on the following term & conditions as mentioned below.

S.No.	Particulars	Rate/MT.
1.	Slop Ash of Incineration Boiler	Rs.1450.00

Other Terms & Conditions:-

1. GST@5% Applicable.
2. Lifting of entire production quantity will be done by your vehicle and kept in your place.
3. You will provide us a photocopy of your GST Certificate & PAN Card in advance.
4. You will have to deposit in advance payment by RTGS before lifting of material.
5. No sorting will be allowed during lifting.
6. In case, we find any mischievous conduct on your part, your contract will be terminated entire amount deposited by you, will be forfeited by us.
7. You will deposit Rs.1,50,000-00 as security to us.
8. This sale order is valid form 01/07/2022 to 30/06/2023.

Thanking you,

Yours faithfully,

For SHAMLI DISTILLERY & CHEMICAL WORKS:

AUTHORIZED SIGNATORY.

C.C. To : Store
Accounts
Manager (IA & MIS)

604

ANNEXURE: R-5/0

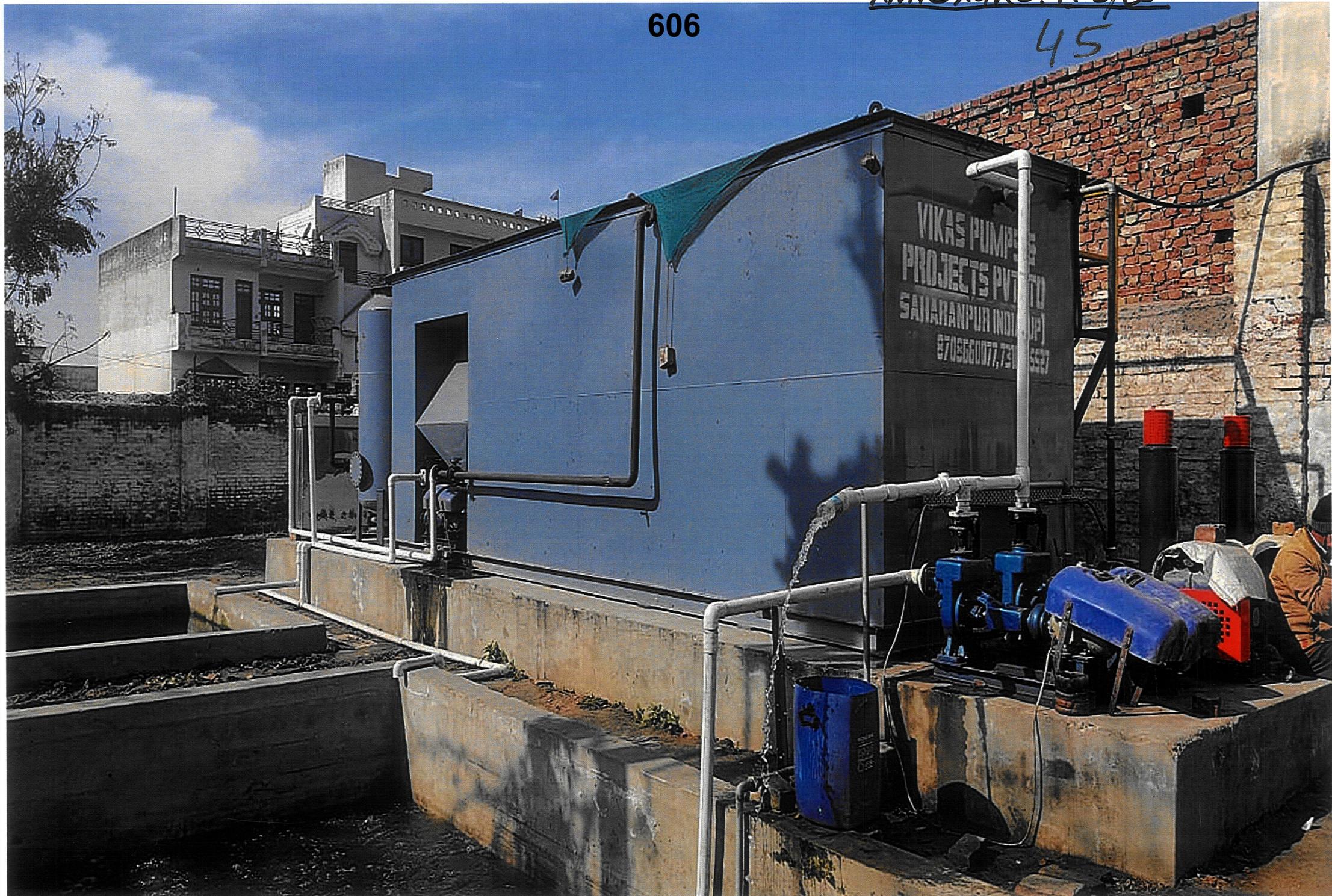
43



606

ANNEXURE R-5/0

45



607

ANNEXURE: R-5/R
46 (Colly)





